

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 627 of 2020

IN THE MATTER OF:

Vikas Jain

...Appellant

Versus

MD Nazim Khan, Liquidator & Anr.

.....Respondents

Present:-

For Appellant: Mr. Neha Kapoor, Advocate.

For Respondent: Mr. Md Nazim Khan and Mr. Nilotpall Shyam, Advocates.

O R D E R
(Virtual Mode)

11.09.2020 We have perused the Status-Report submitted by the Liquidator dated 02.09.2020 and the Para 8 of the Status-Report reveals that Company Appeal (AT) (Insolvency) No. 02 of 2020 is pending before this Tribunal and the matter is listed for final argument on 09.09.2020 and now it appears that the Company Appeal (AT) Insolvency No. 02 of 2020 has been listed for further hearing on 23.09.2020.

List the instant Appeal along with Company Appeal (AT) Insolvency No. 02 of 2020 on **23rd September, 2020.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

RN/md.